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संबरीय कार्य तथा निर्माण ग्रीर ग्राव स मंत्री (श्री मीक्म नारायण सिंह): (क) से (घ) : यह सूचना एकत की जा रही है आँर सभाषटल पर रख दी जायेगी।

Research Scholars in M.A. (Linguistics Programme Centre

3636. SHRI JAGPAL SINGH: Will the Minister of EDUCATION SOCIAL WELFARE be pleased to state:

- (a) whether it is a act that M.A. (Linguistics) Programme in the Centre of English and Linguistics in School of Languages in Jawaharlal Nehru University was suspended.
 - (b) if so, the reasons therefor;
- (c) the number of Research Scholars that were admitted in the Centre since its inception and the number of those who submitted their thesis (with titles thereof) and the number of such Research Scholars who left the Centre without completing their research work standing reasons therefor; and
- (d) the steps proposed to be taken by Government in the matter?

THE MINISTER OF EDUCATION AND SOCIAL WLEFARE (SHRI S. B. CHAVAN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

Kerala Agro-Industries Corporation

3637. SHRI M. M. LAWRENCE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Central Government has treated the Kerala Agro-Industries Corporation as a Centrally sponsored scheme till 31st March, 1979;
- (b) if so, what was the share capital contribution of the Central Government till that date;

- (c) whether the Central Government paid the contribution in full; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

- (b) The share capital contribution of the Central Government 31.3.1979 was Rs. 163,18,700.
- (c) and (d). During the reried from 1.4.1977 to 31.3.1979 the Government of Kerala requested the Central Government for equity contribution of Rs. 55,73,200 stating that the State Government would contribute Rs. 58 lakhs towards its share of the equity. However, the Committee on Papers Laid on the Table (Fifth Lok Sabha) had, during hearings in July, 1976, been critical of the defaulting Corporartions for their failure to bring their accounts upto-date and submit their annual reports in time for placing on the Table of the Lok Sabha and suggested that there should be no more release of funds to such Corporations by the Government of India, This position was brought to the notice of the State Government though a latter from the Union Minister of Agriculture to the Chief Minister. Kerala. dated 27.8.1976 and also to the Corporation through a letter dated 18.1.1978. Since the Corporation did not fulfil the requirement of timely submission of annual accounts and reports, the Central Government did not accede to the request of the Kerala Government.

Discontinuance of M. A. (English) in Jawaharlal Nehru University

3638. SHRI RASHEED MASOOD: Will the Minister of **EDUCATION** AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact M.A. (English) programme has been discontinued in the Central of English Linguis-